

[Print](#)**Defective Case Register from 2025-09-06 to 2025-09-06**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/27058/2025	LALATENDU SAMANTARAY	2025-09-06	Page no, 09 not legible.
2	D-ABLAPL/26985/2025	AMITAV TRIPATHY	2025-09-06	1. Synopsis and Date chart not paginated.
3	D-ABLAPL/26878/2025	SATYA NARAYAN MISHRA 4	2025-09-06	A. Fee of Rs.3.85 on Annexure 1 and Rs.19.80 on Annexure 2 not paid.
4	D-BLAPL/26710/2025	PRADEEP KUMAR DAS	2025-09-06	1. Subject code is not correctly furnished in Cause Title.
5	D-BLAPL/26956/2025	BIJAYA KUMAR RAGADA	2025-09-06	1. Attested Annexure 4 not filled.
6	D-LAA/29259/2025	HRUDANANDA MOHAPATRA	2025-09-06	Pages No-22 and 23 being interchanged be arranged properly.
7	D-WPCRL/27069/2025	GOPAL KRUSHNA NANDA	2025-09-06	20-VERNACULAR CERTIFICATE NOT FURNISHED. PAGE NO.2 NOT AVAILABLE IN THE PETITION 2. INDEX NOT PROPERLY PAGE MARKED 3.SYSTEMATICALLY PAGING OF THE PETITION BE FILED 4. PUT UP FOR SR AFTER REMOVAL OF DEFECT
8	D-WP(C)/35119/2025	ASMIYA RANJAN MAJHI	2025-09-06	Age of petitioner no.7 not mentioned in Cause title.
9	D-WP(C)/35321/2025	SATYA NARAYAN MISHRA 4	2025-09-06	Sl.no.2 not correctly furnished in affidavit.
10	D-ABLAPL/27285/2025	SASWATI MOHAPATRA	2025-09-06	17-REFERENCE CERTIFICATE NOT FURNISHED.
11	D-GUAP/35553/2025	BABITA PATTNAIK	2025-09-06	further SR after filling of c copy of impugned order
12	D-CRLA/26755/2025	RAMESH CHANDRA MAHARANA	2025-09-06	1.Code Wrongly indicated 2.Date of charge sheet wrongly furnished in date chart
13	D-CRLMP/26664/2025	PRADEEP KUMAR MOHANTY	2025-09-06	1. Prayer of the petition not furnished.
14	D-CRLA/26400/2025	BIPLAB KUMAR DASH	2025-09-06	1-Page nos.10 AND 11 not legible, 2-Annexures-1 AND 2 not marked, 3-The name of trial court and case no. not mentioned in being aggrieved para and prayer, 4-Para no. is left blank declaration of of affidavit
15	D-WP(C)/35206/2025	SANJIB KUMAR BHANJADEO	2025-09-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO.14 NOT NEAT.
16	D-BLAPL/26697/2025	SISIR DAS	2025-09-06	1.Paragraph-1 has been mentioned twice in the 2. Name and age of the deponent has not been correctly mentioned in the affidavit. 3.The name of the village mentioned in cause

				title does not tally with that of rejection order.
17	D-ABLAPL/26913/2025	BYOMAKESH TRIPATHY	2025-09-06	Name, age and address of Pet. No.2 not mentioned in the Vakalatanama.
18	D-CRLMA/25534/2025	ADV.	2025-09-06	17-REFERENCE CERTIFICATE NOT FURNISHED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. i) Provision of law not correctly furnished. ii) Para no. not correctly furnished in prayer and declaration.
19	D-ABLAPL/27001/2025	PRASHANTA KUMAR NAYAK	2025-09-06	1. The name of the P.S has not been correctly mentioned in 1st para of the petition,Prayer and in Synopsis.
20	D-ABLAPL/26944/2025	SWARAJ PATEL	2025-09-06	Hologram of Rs. 50/- not affixed in V.nama.
21	D-WP(C)/35273/2025	SAMEER KUMAR DAS	2025-09-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos 33 34 and 35 not neat and legible.
22	D-RVWPET/35168/2025	BIBHUTI BHUSAN MISHRA, (SR. PANEL COUNSEL)	2025-09-06	Court Fee Rs-30/- payable, Rs-30/- to be paid. 2.Authorization of other petitioners not furnished in both the affidavit.
23	D-BLAPL/26716/2025	PRASANTA KUMAR JENA	2025-09-06	1. G.R. case No. mentioned in Cause Title does not tally with that of rejection order.
24	D-CRLREV/26540/2025	BHABANI SHANKAR DASPARIDA	2025-09-06	1.Put Up SR after filing of consolidation petition
25	D-CRLREV/26557/2025	DEBI PRASAD DHAL	2025-09-06	1. Put up SR after filing the consolidation petition.
26	D-WP(C)/35241/2025	SURENDRA KUMAR SAHOO	2025-09-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.13 not neat.
27	D-BLAPL/26976/2025	PRADEEP KUMAR PANDA	2025-09-06	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
28	D-MACA/35375/2025	BISHNU BRATA SINGH	2025-09-06	vernacular certificate not furnished
29	D-CRLMP/26769/2025	LAXMAN BHOI	2025-09-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED IN REFERENCE CERTIFICATE CRLMC MAY BE CHANGED TO CRLMP
30	D-WP(C)/35253/2025	NIRANJAN NAYAK	2025-09-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.28 29 and 30 not neat.Date of R.A.C.P. order under Annexure-5 not correctly mentioned in Book mark.
31	D-CRLREV/26891/2025	ASHOK DAS	2025-09-06	1. Paragraphs not correctly mentioned in declaration.

32	D-CRLMC/26980/2025	KISHORE CHANDRA RAJGURU MOHAPATRA	2025-09-06	1. Compromise deed dated not correctly furnished Sl. no.7 in Index, Date chart and para no.7 of the petition.
33	D-CONTC/34553/2025	ADV.	2025-09-06	1. Date of order passed in WP(C)No.1910 of 2024 under Annexure-1 does not tally with para-2 of the petition.
34	D-WP(C)/35604/2025	SATYAJIT SAMAL	2025-09-06	Copy of the retirement order Dated. 30.4.2024 mentioned in the Index(Anx-3) does not tally with under Anx-3
35	D-CRLREV/26669/2025	RAMANI KANTA PATTANAİK	2025-09-06	Put Up SR after filing c.copy in order dtd.24.01.2024 passed in T.R. no-6/2024 .
36	D-CMP/35442/2025	SUDHANSU SEKHAR JENA	2025-09-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Index be properly Page Marked.
37	D-BLAPL/26951/2025	RAMANI KANTA PATTANAİK	2025-09-06	1. Attested Annexure-3 not filled.
38	D-BLAPL/26712/2025	DEEPALI MAHAPATRA	2025-09-06	1. The relationship of the deponent with regard to the petitioner in the Declaration under Affidavit is not correct.
39	D-WP(C)/35504/2025	GOKULANANDA SAHU	2025-09-06	.Subject Code Not Furnished .
40	D-CRLMC/27062/2025	LALATENDU SAMANTARAY	2025-09-06	1. GR case number and Name of the Lower court not correctly furnished in Prayer of the I.A. petition.
41	D-CRLMP/26778/2025	JYOTI PATNAİK	2025-09-06	1. Name of the police station not correctly furnished on op.no.3 in cause title. 2.Subject Code incorrectly Mentioned
42	D-WP(C)/35237/2025	PRONOY MOHANTY	2025-09-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED page no.22 not neat and sl. nos. not correct in declaration of affidavit.
43	D-CMP/35522/2025	KARUNAKAR RATH	2025-09-06	17-REFERENCE CERTIFICATE NOT FURNISHED. .Petition not correctly addressed to Honorable Court
44	D-WP(C)/35088/2025	SITANSHU KUMAR DEY	2025-09-06	14-NOT PROPERLY INDEXED. Not properly page marked.
45	D-BLAPL/26571/2025	RAJENDRA NARAYAN ROUT	2025-09-06	1.In Para 5 of the petition, Annexure-1 has been mentioned in stead of Annexure-2
46	D-MACA/35236/2025	G.P.DUTTA	2025-09-06	Period of Delay 11 days
47	D-CRLREV/25666/2025	RAGHUNATH SINGH	2025-09-06	1.C.copy Annex-1 not filed, Xerox copy filed. 2.Good ground certificate not furnished.
48	D-MACA/35226/2025	G.P.DUTTA	2025-09-06	Period of Delay 83 days

49	D-WP(C)/35275/2025	NIRANJAN LENKA	2025-09-06	1. Name of Father of the petitioner not furnished in the cause title.
50	D-WA/35464/2025	ANIL KUMAR BEHERA	2025-09-06	1. Period of Delay 359 DAYS 2 . C.COPY OF IMPUGNED ORDER NOT FILED. 3.Vakalatnama properly stamped, Executed and accepted - NOT PROPER(NOT SIGNED BY EXECUTANT) 4. PAGING OF INDEX, SYNOPSIS AND DATE CHART BE OMITTED 5.PAGE NOS.37 TO 40 NOT NEAT AND LEGIBL 6.PUT UP FOR SR AFTER REMOVAL OF DEFECT AND FILING OF C.COPY OF IMPUGNED ORDER
51	D-RPFAM/35515/2025	DEBASIS PANIGRAHI	2025-09-06	Period of Delay 2 days 2.Vakalatnama properly stamped, Executed and accepted not correctly executed
52	D-ABLAPL/26982/2025	BIKRAM KESHARI BAL	2025-09-06	1. Vernacular certificate not furnished. 2. Page No. 10 and 12 not legible properly.
53	D-CONTC/34662/2025	ADV.	2025-09-06	1. Postal receipt not filed.2.Date not mentioned in para-3 of the petition.
54	D-WP(C)/35108/2025	PRANAYA KISHORE HARICHANDAN	2025-09-06	1.H.C.B.A.W.F.Fee Rs.50.00 not paid in V.Nama. 2..Receipt Showing Serv.copy To ct not Filed.
55	D-RVWPET/35169/2025	JATINDRA KUMAR MOHAPATRA	2025-09-06	AU fee Rs 2.25/- to be paid. i) Synopsis and date chart separate sheet to be filed. ii) Vernacular certificate not furnished both the affidavit.iii) Undertaking for filling translation copy not filed.
56	D-BLAPL/26950/2025	BHABANI SHANKAR DASPARIDA	2025-09-06	1. Pending before the court mentioned in the cause title is not tally with Rejection order. 2. S.T case no not furnished in the cause title of the application.
57	D-WP(C)/35076/2025	TAPAN KUMAR BISWAL	2025-09-06	14-NOT PROPERLY INDEXED. Misc Case No-114 / 2014 mentioned in prayer portion appears to be wrong.
58	D-CRLA/26879/2025	RABINDRA NATH PRUSTY	2025-09-06	Age of appellant and P.S. not match with the same in trial court order 2. Undertaking for filing of English translation copy odia document not filed
59	D-WP(C)/35469/2025	IPSIT AUROBINDO ACHARYA	2025-09-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Court fee of Rs.2/- not paid.
60	D-LAA/28967/2025	HRUDANANDA MOHAPATRA	2025-09-06	Period of Delay 30 days.
61	D-WP(C)/35829/2025	AMITABH MISHRA	2025-09-06	.Receipt Showing Serv.copy To ct not Filed.
62	D-BLAPL/26566/2025	KALU CHARAN SWAIN	2025-09-06	1. Paragraph No.1 has been mentioned twice in the petition.
63	D-CRLREV/24650/2025	BHAGABAT PRASAD RATH	2025-09-06	Period of Delay 433 days delay ,Limitation petition not filed. 2.Code not Indicated 3.Good ground certificate not furnished. 4. Paragraphs not correctly furnished in declaration. 5. OHCBA Rs 50 /- not paid.

64	D-WP(C)/35279/2025	PRAFULLA KUMAR MOHAPATRA	2025-09-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.25 27 29(A) and 30 not neat and legible.
65	D-CMAPL/35151/2025	ADV.	2025-09-06	Put up for SR after correct page mark of petition as well as Index. Reference certificate not furnished.
66	D-TRP(C)/35502/2025	JAJATI KISHORE MOHANTY	2025-09-06	.Subject Code Not Furnished .
67	D-BLAPL/27061/2025	LALATENDU SAMANTARAY	2025-09-06	Page no. 09 not legible. 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
68	D-WP(C)/35370/2025	RAGHUNATH DASMOHAPATRA	2025-09-06	Complaint petition C.D. No.17/2023 mentioned in Anx-6 not tally with cause title.2.Page nos. 30 and 63 not neat and legible.
69	D-ABLAPL/26984/2025	JYOTIRMAYA SAHOO	2025-09-06	1. V. Nama not properly stamped.
70	D-CRLMC/26898/2025	SOMA PATNAIK	2025-09-06	C.copy of annexure -2 not filed.
71	D-CRLREV/26670/2025	PARTHA SARATHI DAS	2025-09-06	1. Annex-3 not mentioned in page 52 as per index.
72	D-RVWPET/34168/2025	BAIBASWATA PANIGRAHI	2025-09-06	i) Reference certificate not furnished. ii) Authorization of other petitioner not furnished in affidavits.iii) Put for SR after disposal of I.A. for dispensing with c. copy of impugned order.
73	D-CONTC/34558/2025	ADV.	2025-09-06	1. Paragraph no. not correctly furnished in the petition.
74	D-CRLMP/26468/2025	BIRENDRA KUMAR PARDHI	2025-09-06	.Petition not correctly addressed to Honorable Court
75	D-WP(C)/35124/2025	ANAM CHARAN PANDA	2025-09-06	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.L.T.I of deponent not attested by the advocate.
76	D-WP(C)/35414/2025	TRILOCHAN DASH	2025-09-06	Name of the petitioner father in affidavit does not tally with the cause title.
77	D-CONTC/34516/2025	ADV.	2025-09-06	V.Nama not filed.
78	D-WP(C)/35429/2025	SWAPNIL ROY	2025-09-06	1. Date of order not tally in para -3 as annex-3 as per index.
79	D-ABLAPL/26921/2025	GAGAN BIHARI SINGH	2025-09-06	.Subject Code incorrectly Mentioned
80	D-WP(C)/35216/2025	MANOJ KUMAR MOHANTY	2025-09-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. code no. in assesment slip and cause title not tally. 2. sl. no.2 repeated in cause title of op. parties. 3. D.C.fee Rs. 50/- to be paid on v.nama.

81	D-CRLMC/26931/2025	SANKARACHARYA CHOUDHURY	2025-09-06	1. This case related to sexual offence the name of the victim , informant and their address to be deleted from the petition as per the standing order 3/2024 and put up for SR thereafter.
82	D-WP(C)/35276/2025	SUJATA DASH	2025-09-06	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. This case may be registered as CRLMP
83	D-ABLAPL/26856/2025	SUMITRA PATRA	2025-09-06	Name of Victim and her father appearing in Para 2 and 3 be redacted. Resubmit for SR after rectification.
84	D-BLAPL/26971/2025	SAMARENDRA BAHADUR	2025-09-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. The name of informant and victim mentioned in para-3 of the application to be deleted
85	D-ABLAPL/26849/2025	JAGAJIBAN PRADHAN	2025-09-06	No synopsis and Date chart attached as mentioned in the Index. Resubmit for SR after attachment of the same.
86	D-WP(C)/35987/2025	ALOK KUMAR MOHANTY	2025-09-06	Petitioner.no.2 not signature in V.Nama.
87	D-MSA/34779/2025	BIKRAM CHANDRA GHADEI	2025-09-06	Court Fee Rs.12/-Payable,Paid Rs.06/-only. D.C.Fee of Rs.06/- to be Paid. 2. Code Indicated but incorrect. 3. Put up for further S.R after disposal of I.A filed for dispensing with the C.Copy for computing the period of limitation.
88	D-ABLAPL/26933/2025	PRAMOD KUMAR JENA	2025-09-06	1, In cause title,petitioner -2 age mentioned as 351
89	D-ABLAPL/26967/2025	RANJIT MOHANTY	2025-09-06	Name of the petitioner no. 3 mentioned in cause title does not tally with the signature in V.nama.
90	D-CRLMC/26297/2025	BHARAT JALLI	2025-09-06	1. Nomenclature not furnished in V.nama.
91	D-CONTC/34573/2025	ADV	2025-09-06	1. Case of the detailed at the top of the cause title and reference certificate not furnished.
92	D-WP(C)/35031/2025	BISWAJIT MOHAPATRA	2025-09-06	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This may be registered as WP(C)PIL
93	D-CMP/34812/2025	TUSAR KUMAR MISHRA	2025-09-06	Petitioners No-1 to 6 and O.Ps No-1 to 3 not yet substituted in the Trial Court.
94	D-WA/28538/2025	DEBASHIS TRIPATHY,A.G.A	2025-09-06	Put up for further S.R after disposal of I.A filed for dispensing with C.Copy for computing the period of limitation.
95	D-ABLAPL/26873/2025	SATYA NARAYAN MISHRA 4	2025-09-06	Date mentioned in Para 2 be corrected as 19.8.2025 instead of 19.7.2025.
96	D-ABLAPL/26962/2025	DEBASISH PATNAIK	2025-09-06	Page no.10 11 not legible.
97	D-CRLMP/26462/2025	NIKUNJA KUMAR ROUT	2025-09-06	1. Name of the opp. party not correctly furnished in Affidavit and V.nama.
98	D-CRLA/26864/2025	DEBIDUTTA MOHAPATRA	2025-09-06	Put up for S.R.after correction the status of party in line-4 of para-3 at page-3

99	D-CRLREV/25750/2025	GOUTAM KUMAR ACHARYA(SR. ADV.)	2025-09-06	C.copy of Annex-6 not filed,xerox copy filed 2.Good ground certificate not furnished
100	D-ABLAPL/27023/2025	SATYABRATA SENAPATI	2025-09-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
101	D-ABLAPL/26850/2025	DIBYAJYOTI SAHOO	2025-09-06	1. OHCBA welfare Fund of Rs.50 not paid. 2. Page marking of Index, Synopsis and Date Chart as page 9 10 and 11 be erased.
102	D-WP(C)/35199/2025	SANJIB KUMAR BHANJADEO	2025-09-06	PLOT NO. 352 NOT FOUND IN ANNEX.1.
103	D-WP(C)/35225/2025	PRAFULLA CHANDRA ACHARYA	2025-09-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.10 not neat.
104	D-CRLMP/26660/2025	ANIRUDHA DAS	2025-09-06	PAGE NO. 12 NOT AVAILABLE.PUT UP FOR SR AFTER REMOVAL OF DEFECT
105	D-CRLMC/26553/2025	RAMANATH ACHARYA	2025-09-06	14-NOT PROPERLY INDEXED. 1. Date of FIR not correctly furnished in Synopsis,cause title, para no.1,1st line of page no.6 and I.A. petition. 2. Certified copy of annex-3 not filed
106	D-CRLMP/26424/2025	ADYASIDHI MISHRA	2025-09-06	1.Synopsis and date chart not filed. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
107	D-CRLMC/27021/2025	BISWAJIT PASAYAT	2025-09-06	i) Contents petition wrongly mention in Index. ii) Petitioner no.2 not authorization by petitioner no.1 in declaration.
108	D-WP(C)/35457/2025	CHITTA RANJAN LENKA	2025-09-06	Page nos.26 to 28 not neat and legible.
109	D-MACA/35606/2025	AMIT KUMAR NATH	2025-09-06	Court Fee Rs.2,420/ payable,not paid 2.w f fund 50/ not stamped
110	D-WP(C)/35036/2025	NETRANANDA BISWAL	2025-09-06	.Subject Code incorrectly Mentioned
111	D-WP(C)/35264/2025	NIRANJAN LENKA	2025-09-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.10 and 11 not neat and legible.
112	D-BLAPL/27125/2025	MANGU NANDY	2025-09-06	1. Free copy/ Certified copy of Rejection order not filled.
113	D-BLAPL/27128/2025	MANGU NANDY	2025-09-06	1. Free copy/ Certified copy of Rejection order not filled.
114	D-ABLAPL/27198/2025	ACHYUTANANDA PATTANAIK	2025-09-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1, Put up for S. r there after
115	D-CMAPL/35488/2025	RAMA CHANDRA RATH	2025-09-06	i) Reference certificate not furnished.
116	D-WP(C)/35459/2025	KALANDI CHARAN SAHOO	2025-09-06	Name of the petitioner and respondent not mentioned in V.nama.2.Hologram of Rs.50/- to be paid in V.nama.3.Page nos.14 and 23 not neat and legible.

117	D-ABLAPL/26990/2025	PRAKASH CHANDRA DASH	2025-09-06	Hologram of Rs. 50/- not affixed in V.nama.
118	D-WP(C)/35752/2025	SATYAJIT MOHAPATRA (2)	2025-09-06	.Receipt Showing Serv.copy To cg not Filed.
119	D-WP(C)/35249/2025	NIRANJAN NAYAK	2025-09-06	1. Paragraph no. not correctly furnished in the petition.
120	D-WP(C)/35309/2025	BIBHU PRASAD MOHANTY	2025-09-06	l.no.3 (nomenclature) not correctly furnished in affidavit. 2.Name of the petitioner not correctly mentioned in V.nama.
121	D-CMP/35481/2025	SATYANARAYAN MOHAPATRA	2025-09-06	Petitioner No-6 being minor not represented through any guardian.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 06-09-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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